

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2293
ANSWERED ON:06.08.2010
ICDS SCHEME
Naranbhai Shri Kachhadia

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to revamp Integrated Child Development Services (ICDS) Scheme;
- (b) if so, the details thereof;
- (c) the details of the programmes being functioning throughout the country under ICDS Scheme, State-wise;
- (d) whether the economic and financial assistance is also being provided to Non-Governmental Organisations (NGO's) under the said Scheme; and
- (e) if so, the details thereof alongwith the number of NGO's engaged therein, State-wise including Gujarat?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e) The ICDS Scheme is a Centrally Sponsored Scheme implemented by the States/UTs on a sharing pattern of 90:10 for all components including Supplementary Nutrition Programme [SNP] for North East and 50:50 for SNP and 90:10 for all other components for all States other than North East. The Scheme offers a package of six services viz. supplementary nutrition, pre-school non-formal education, nutrition & health education, immunization, health check-up and referral services. The latter 3 services are provided through the Public Health Infrastructure and system of the Ministry of Health & Family Welfare.

Currently, the Scheme is being implemented through a network of 11.83 lakh operational Anganwadi Centres (AWCs), against 13.67 lakh sanctioned AWCs as on 31.5.2010, across the country. State-wise number of sanctioned and operational AWCs is given at Annex-I.

The Scheme envisages involvement of Voluntary Organizations, Central Social Welfare Boards, Local bodies, Panchayati Raj Institutions etc. wherever they are functional, to be actively involved in this Programme for implementation, soliciting community support etc.

The State Governments can, within the overall framework of the ICDS entrust the whole or part of the ICDS projects to a Voluntary Organization for which grants to them would be provided by the concerned State/UT administrations.

As per information available, number of NGOs engaged by States/UT Adms., including the State of Gujarat for implementation of ICDS, is given at Annex-II

NGO are also engaged for imparting training to the Anganwadi Workers/Helpers and the Middle Level Training to Supervisors and training of Trainers. List indicating State-wise number of NGOs for AWTCs and MLTCs is given at Annex-III.

It has been constant endeavor of the Government to continuously improve the ICDS Scheme. Advisories are issued from time to time, to improve the quality and delivery of services under the Scheme.